COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 240 OF 2014

Dated: 2nd November, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

M/s Dwarikesh Sugar Industries Ltd. .... Appellant (s)
Versus
U.P. Power Corporation Ltd. & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy

Counsel for the Respondent(s) : Ms. Gargi Srivastava for
Mr. Rajiv Srivastava for R.1 to R.4

Mr. C.K. Rai
Mr. Paramhans for R.5

ORDER

Learned counsel for Respondent Nos. 1 to 4 is stated to be in some personal difficulty. At his request, the matter is adjourned to ***19.11.2015.***

(T.Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vg